

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34

C.P.(IB)/898(MB)2023

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.07.2024

NAME OF THE PARTIES: Yashwant Lalchand Sangla

SECTION: 94(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Nashra Siddiqui, Ld. Counsel for the Personal Guarantor present. Mr. Atishay Jain, Ld. Counsel for the Petitioner present.
2. Counsel for the Personal Guarantor seeks time to file reply in the matter. At request two weeks time is granted. Counsel for the Personal Guarantor is directed to file reply.
3. List this matter for hearing on 27.08.2024.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)